

- (ii) Number trained so far ; 7, 017
- (iii) Number yet to be trained in Hindi 11, 548

Representation to Kerala on Cashew Corporation of India

4192. SHRI C K CHIANDRAPPAN
Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the Kerala Government have requested for more representatives from the Kerala Cashew Development Corporation in the Cashew Corporation of India ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
A C GEORGE) (a) Yes, Sir

(b) As various interests have to be represented on the Cashew Corporation Board, it has been possible to accommodate only one nominee of the Kerala Cashew Development Corporation. A separate representative of Kerala State has also been appointed.

**तहसील अलीगंज और एटा (उ. प्र.)
के बीच सीधी टेलीफोन व्यवस्था का न होना**

4193. श्री महावीर सिंह क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या तहसील अलीगंज और जिला एटा के बीच सीधा टेलीफोन सम्पर्क नहीं है ; और

(ख) क्या अलीगंज-एटा सड़क के पश्चिम में 10 मील की दूरी पर स्थित जैथर ग्राम तथा एटा के बीच साधा टेलीफोन कनेक्शन है ?

संचार मंत्री (श्री हेमवती नदन बहुगुणा):

(क) अलीगंज एक्सचेंज से एटा के लिए सीधी टूक लाइन नहीं है।

(ख) जैथर सार्वजनिक टेलीफोन घर है और इसका अलीगंज स्वचालित एक्सचेंज से सीधा संबंध स्थापित है। इसका एटा के साथ सीधा सम्पर्क नहीं है।

Issue of Order prohibiting Foreigners from Producing any Film or Documentary for Public Exhibition

4194 SHRI M M JOSEPH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have issued any order under Section 3 of the Foreigners Act 1946 prohibiting foreigners from producing any film or documentary for public exhibition without prior permission of Government ; and

(b) if so, the main points thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K C PANI) (i) and (b) Yes, Sir. A copy of the Order called the Foreigners (Second Amendment) Order, 1971, is placed on the Table of the House [Placed in Library. See No LG—625/71]

Village Volunteer Force in Manipur

4195 SHRI N TOMBI SINGH. Will the Minister of HOME AFFAIRS be pleased to state :

(a) the time upto which the Village Volunteer Force in Manipur is to continue there ;

(b) whether the Security Commissioner controls the working of the Village Volunteer Force in Manipur ;

(c) if so, the control that Government of Manipur exercise on the Security Commissioner ; and

(d) whether the general public in Manipur consider the Security Commissioner's office as a super Government ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI